

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Unitex Apparels Private Limited Date of Commencement of Liquidation: 03-12-2020; List of Stakeholders as on Date: 23-01-2023; Name of IP: Mr. Ratnakar Shetty; Process Number: 1; Last 5 digit of registration number: 12718

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		9527664		9527664				NA
2	Liquidation costs incurred till date		2116180		2116180				NA
3	Secured financial creditors	1	520324244	1	498991102		12333142		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	25	102036585	25	99599703		2436882		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	222	10549028	222	6490218		5641966		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	9	1064000	9	688247		411186		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	409785286	4	402023851		7761436		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	183390272	16	155877851		27512421		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		277	1238793259	277	1175314816		56097033		